

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.3095
TO BE ANSWERED ON 19TH MARCH, 2025

NUTRITIONAL QUALITY OF FOOD UNDER PMGKAY

3095. SHRI GURMEET SINGH MEET HAYER:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantity of foodgrains distributed under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) since its inception, State-wise;
- (b) the number of beneficiaries covered during the current financial year along with the eligibility criteria of the Yojana;
- (c) whether any studies have assessed PMGKAY's impact on food security and nutrition, if so, the key findings thereof;
- (d) the Government's method for determining the nutritional adequacy of distributed meals;
- (e) whether any reports have evaluated the nutritional value of supplied foodgrains and if so, the key findings thereof;
- (f) the percentage of beneficiaries still lacking basic nutrition as per dietary guidelines;
- (g) the steps taken to enhance the nutritional quality of food under PMGKAY; and
- (h) whether the Government plans to diversify the food basket to include protein-rich foods and if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The details of foodgrains distributed under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) from 2023 to 2025 is at **Annexure**.

(b): At present, against the intended coverage of 81.35 crore, the States/UTs have identified only 80.56 crore person. The PMGKAY is operated under the joint responsibility of the Central and the State Governments. Under the joint responsibility of the Union and the States, the responsibility for identification of beneficiaries rests with the concerned States/UT. Identification of beneficiaries under the Act is under two categories- households covered under Antyodaya Anna Yojana (AAY) which constitute poorest of the poor, to the extent specified by the Central Government and the remaining households as priority households (PHH) to be identified by the State Governments/ UT Administrations as per criteria evolved by them, within the coverage determined for the State/UT..

(c) to (g): The nutritional standards for children in the age group of 6 months to 3 years, age group of 3 to 6 years and pregnant women and lactating mothers required to be met by providing "Take Home Rations" or nutritious hot cooked meal in accordance with the Integrated Child Development Services Scheme and nutritional standards for children in lower and upper primary classes to be met by providing meals under the PM POSHAN Scheme are specified in Schedule-II of the National Food Security Act.

Further, the Government of India is supplying fortified rice through the Targeted Public Distribution System (TPDS) and in Other Welfare Schemes (OWS) in all States and Union Territories (UTs). The initiative aims to provide fortified rice enriched with essential micronutrients such as iron, folic acid, and vitamin B12, to tackle micronutrient deficiencies, particularly anemia. The initiative was scaled up in a phased manner, and by March 2024, all Custom- milled rice has been replaced with fortified rice in every scheme of the Government. In October 2024, the Cabinet approved the continuation of this initiative as Central Sector Initiative (fully funded by the Government) up to December 2028.

(h): Under the National Food Security Act (NFSA), the term "foodgrains" is defined as rice, wheat or coarse grains (including millets) or any combination thereof conforming to such quality norms as may be determined, by order, by the Central Government from time to time. At present, no proposal for inclusion of other commodities under the NFSA is under consideration of the Government.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.3095 FOR ANSWER ON 19.03.2025 IN THE LOK SABHA.

The details of foodgrains distributed under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) from 2023 to 2025.

Year Wise PMGKAY Distribution Data (Qty in MT)				
S. N.	State/UT	2023	2024	2025 (till Feb 2025)
1	ANDAMAN AND NICOBAR ISLANDS	4,231	4,236	708
2	ANDHRA PRADESH	17,37,063	17,42,767	2,93,254
3	ARUNACHAL PRADESH	50,190	51,783	3,717
4	ASSAM	11,99,564	14,90,491	2,63,237
5	BIHAR	52,14,677	50,28,598	8,20,199
6	CHHATTISGARH	13,38,063	13,41,737	2,23,132
7	Dadar & Nagar Haveli & Daman & Diu	15,881	16,810	2,922
8	DELHI	4,73,472	5,28,397	92,701
9	GOA	29,690	29,193	4,875
10	GUJARAT	21,35,677	21,91,020	3,71,640
11	HARYANA	7,69,482	10,46,118	1,86,555
12	HIMACHAL PRADESH	1,97,555	1,80,683	26,839
13	JAMMU AND KASHMIR	4,18,920	4,25,088	77,682
14	JHARKHAND	16,25,601	16,36,927	2,74,242
15	KARNATAKA	24,93,936	24,97,515	4,17,588
16	KERALA	9,79,657	9,96,834	1,59,701
17	LADAKH	7,803	7,752	1,286
18	LAKSHADWEEP	611	1,324	222
19	MADHYA PRADESH	32,06,221	33,46,949	5,69,194
20	MAHARASHTRA	40,21,960	41,75,930	7,05,241
21	MANIPUR	27,919	-	-
22	MEGHALAYA	1,24,324	1,26,222	19,075
23	MIZORAM	46,379	46,687	4,002
24	NAGALAND	71,297	72,084	11,255
25	ODISHA	22,18,710	22,23,767	3,67,428
26	PUNJAB	6,37,593	8,77,366	1,29,861
27	RAJASTHAN	26,07,589	25,65,551	4,07,810
28	SIKKIM	17,577	19,770	3,046
29	TAMIL NADU	23,70,942	23,39,331	3,86,798
30	TELANGANA	12,07,709	12,25,778	2,06,099
31	TRIPURA	1,60,174	1,61,241	26,769
32	UTTAR PRADESH	94,48,792	94,23,899	15,71,661
33	UTTARAKHAND	3,26,298	3,70,387	63,541
34	WEST BENGAL	38,50,869	38,79,660	6,45,444
	Grand Total	4,90,36,431	5,00,71,894	83,37,723

* Chandigarh and Puducherry are DBT and Manipur has not reported Distribution Data from May 2023
